

Name of the Corporate Debtor: M/s Singhal Strips Limited; Date of Commencement of CIRP: 30.10.2023; List of Creditors as on: 26.06.2024

Annexure-3

Summary of List of Secured Financial Creditors (other than financial creditors belonging to a class of creditors) w.r.t. Form C

Sr. No.	Name of Creditor	Nature of Claim	Details of Claim received		Details of Claim admitted		Whether related party?	% Voting Share in CoC	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Date of admission/ updation	Amount of claim admitted (Rs.)											
1	Punjab and Sind Bank	Secured Creditor (FC)	24-11-2023	95,82,74,866		93,13,74,865.86	NA	100.00	-	2,69,00,000	As per Annexure-3A	As per Annexure-3A	0	0	-	-	An amount of Rs. 2,69,00,000/- towards the part payment of the sale consideration deposited by the buyer of the Rohtak Property (sold by FC under SARFAESI) was admitted as a contingent claim, as the said sale transaction could not be concluded and hence, the matter is pending before Hon'ble High Court at Punjab & Haryana, pertaining to the same.
1	Total (A)			95,82,74,866		93,13,74,866		100.00	0	2,69,00,000		0	0	0	-		



CC LIMIT & INLAND LC**Primary Security**

CC Hyp.	CC- Stock 25% Margin and Sundry Debtors/book debts 35% Margin and all other current assets of the company (present as well as future)	Raw Material includes Hot Rolled Stainless Steel Coils in slit widths of 400 MM to 800 MM, Hot Rolled (HR) Steel Strips/Coil which is procured from Steel Authority of India Limited, Tata Iron & Steel Co. Limited and various others, WIP and FG (both mfg output and trading goods) includes MS and SS Steel Strips and Debtors includes book debts not more than 180 days relating to business transaction
L/C	10% in the shape of FDR Plus Documents of Title of goods relating to business of the company under LC	FDR in the name of the Company and Documents of title of goods relating to Raw material of Hot Rolled Stainless Steel Coils in slit widths of 400 MM to 800 MM, Hot Rolled (HR) Steel Strips/Coil which is procured from Steel Authority of India Limited, Tata Iron & Steel Co. Limited and various others procure under LC

Collateral Security

- (a) Exclusive 1st charge by way of Equitable Mortgage on Land & Building measuring 48 kanals (29040 sq. yards i.e. 6 acres) in khewat no. 263/249, khatoni no. 386, Mustakil no. 20 kila 15(3-16), 16(8-0), 25(6-2) and Mustakil no. 21 kila 20 (5-2), 21(8-0), 22(5-0) min west and Mustakil no. 44 kila 1(3-7), 2(8-13) Total land measuring 48 kanal now known as Industrial property at 58 km Stone Rohtak situated at village Ismaila Teh. & Distt. Rohtak (Hr.) in the name of M/s Singhal Strips Limited.
- (b) Exclusive 1st charge by way of Equitable Mortgage on residential property no. C 10/11, B.M. Rohtagi Apartments, 1 Ram Kishore Road, Civil Lines (Behind IP College), Delhi 110054 having area 415.15 sq. yards. (347.12 sq. meters) in the name of Smt. Bimla Devi w/o Sh. Prem Chand Singhal.
- (c) Exclusive 1st charge by way of Equitable Mortgage on commercial building constructed over plot no.64, 65 & 66 Khasra no.624 Mpl. No.440/1, Bhola Nath Nagar, Shadara, Delhi registered vide registration No.299 in additional Book no.1, volume no.3013 on pages 65-71 on 24.02.98 having area 163.00 sq.yards at ground floor out of the total plot area



of 663.00 sq. yards. in the name of Smt Bimla Devi W/O Sh. P.C. Singhal.

(d) Exclusive 1st charge by way of Equitable Mortgage on commercial building constructed over plot no. 64, 65 & 66 Khasra no.624 Mpl. No.440/1, Bhola Nath Nagar, Shadara, Delhi registered vide registration No.310 in additional Book no.1, volume no.3013 on pages 125-130 on 26.02.98 having area 100.00 sq.yards at ground floor out of the total plot area of 663.00 sq. yards. in the name of Sh. Ajay Singhal S/o Sh. P.C. Singhal.

(e) Exclusive 1st charge by way of Equitable Mortgage on commercial building constructed over plot no. 64, 65 & 66 Khasra no.624 Mpl. No.440/1, Bhola Nath Nagar, Shadara, Delhi registered vide registration No.309 in additional Book no.1, volume no.3013 on pages 119-124 on 26.02.98 having area 100.00 sq.yards at ground floor out of the total plot area of 663.00 sq. yards. in the name of Smt Anita Singhal W/o Sh. Shankar Singhal & Sh. Shankar Singhal S/o Sh. P.C. Singhal.

(f) Exclusive 1st charge by way of Equitable Mortgage on commercial building constructed over plot no. 64, 65 & 66 Khasra no.624 Mpl. No.440/1, Bhola Nath Nagar, Shadara, Delhi registered vide registration No.300 in additional Book no.1, volume no.3013 on pages 72-77 on 24.02.98 having area 100.00 sq.yards at ground floor out of the total plot area of 663.00 sq. yards. in the name of Smt Anita Singhal W/o Sh. Shankar Singhal.

(g) Exclusive 1st charge by way of Equitable Mortgage on commercial building constructed over plot no. 64, 65 & 66 Single story property with roof rights measuring 167.22 Square Meters out of Khasra no.624 Mpl. No.440/1, Bhola Nath Nagar, Shadara, Delhi registered vide Registration no.19455 in additional Book no.1, volume no.6759 on pages 121-130 on 20.09.12 having area of 200.00 sq.yards at ground floor in the name of Mrs. Bimla Devi.

(h) Exclusive 1st charge by way of Hypothecation on Residual value of Plant & Machinery installed at the Company premises at Village Islamia Tehsil & Distt. Rohtak (Haryana) Net Block as per ABS as at 31.03.2018 is Rs.2.28 Cr.

VEHICLE LOAN: Hypothecation of Honda Jazz V Mt (D) C Red 2015 in the name of M/s Singhal Strips Limited.

(iii) Rs.95,82,74,865.86 (Rupees Ninety Five Crore Eighty Two Lakh Seventy Four Thousand Eight Hundred Sixty Five and Eighty Six Paise only)



(iv) Guarantors of CC Limit

- (a) Sh. Prem Chand Singhal S/o Sh. Banwari Lal
- (b) Sh. Shankar Lal Singhal S/o Sh. Prem Chand Singhal
- (c) Sh. Ajay Singhal S/o Sh. Prem Chand Singhal
- (d) Smt. Bimla Devi W/o Sh. Prem Chand Singhal
- (e) Smt. Anita Singhal W/o Sh. Shankar Lal Singhal

All residing at: Property No.C10/11, B M Rohtagi
Apartments, 1 Ram Kishore Road, Civil Lines (Behind IP
College), Delhi -110054

Guarantor of Vehicle Loan : Sh. Shankar Lal Singhal S/o Sh.
Prem Chand Singhal

